

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.504  
ANSWERED ON 06.02.2025**

**ADDITIONAL ALLOCATION OF POWER TO KERALA**

**504. SHRI V K SREEKANDAN:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government of Kerala has demanded additional allocation of power from Central power generating stations at affordable rates and if so, the details thereof along with the steps taken/being taken by the Union Government in this regard;**
- (b) whether it is a fact that the electricity demand had surpassed the projections in the past and the State Government expects the demand to rise by 4% to 5% this year and if so, the details thereof; and**
- (c) whether the State Government has submitted any proposals for the allocation of additional power from Central power generating stations and if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (c): The details of anticipated/projected Energy Requirement vis-à-vis the Actual Energy Requirement of Kerala and Energy Supplied during the last three years and current year (upto December, 2024) are given at Annexure-I.**

**Accordingly, Kerala has been able to meet its Energy Requirement adequately with only a marginal gap between Energy Requirement and Energy Supplied.**

**The State of Kerala has made the following requests for additional allocation of power:**

- (i) Increase in the allocation to Kerala from 180 MW to 400 MW from Talcher II station of NTPC Ltd.**

(ii) Increase in the allocation from NTPC Barh thermal power station to Kerala to 400 MW and extend it up to June 2025, from current 177 MW till March 2025

(iii) Allocation of 350 MW from the Rajasthan Atomic Power Station of the Nuclear Power Corporation of India Ltd. (NPCIL) to Kerala.

As per the Government of India Guidelines for allocation of power from Central Sector Generating Stations, for thermal power plants, 10% of the power is allocated to the Home State, 15 % of the power is unallocated and placed at the disposal of the Central Government. The remaining 75 % of power is distributed among the States in the region in certain proportion as a firm share. In case of any constituent State/UT of the Region denies to avail its entitled share or part thereof in firm share, then same is offered to the States/UTs outside the Region.

Power of Talcher-II station (2000 MW capacity) of NTPC Ltd., has been allocated to States/ UT as per Power allocation guidelines. Kerala has been allocated 247 MW from Talcher-II Thermal Power Station (TPS), as its firm share, in addition 181.74 MW is also allocated out of unallocated share of Government of India.

Barh-II (1320 MW capacity) TPS is located in Bihar State and its entire power is allocated to the States/ UTs of Eastern Region. To ease the Power Supply situation, Government of India allocated 177 MW out of the surrendered firm share of Jharkhand & Sikkim, from this Thermal Power Station, to Kerala for the period 01.10.2024 to 31.03.2025. Further, considering the anticipated in power demand in summer months, Government of India has extended this allocation till 30.06.2025.

As per the Government of India Guidelines for allocation of power from Central Sector Generating Stations, for Nuclear power plants, 50% of the power is allocated to the Home State, 15 % of the power is unallocated and placed at the disposal of the Central Government. Remaining 35 % of power is distributed among the states in the region in certain proportion as a firm share. In case of any constituent State/UT of the Region denies to avail its entitled share or part thereof in firm share, then same will be offered to the States/UTs outside the Region.

The States/UTs of Northern Region have already been allocated the entire 1400 MW of power from Unit-7&8 of Rajasthan Atomic Power Station of the Nuclear Power Corporation of India Ltd. (NPCIL) as per Power allocation guidelines.

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**ANNEXURE**

**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 504 ANSWERED IN THE LOK SABHA ON 06.02.2025**

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**The details of anticipated/projected Energy Requirement vis-à-vis the Actual Energy Requirement of Kerala during the last three years and current year (upto December 2024):**

<b>Year</b>	<b>Anticipated / Projected Energy Requirement</b>	<b>Actual Energy Requirement</b>	<b>Energy Supplied</b>
	<b>(MU)</b>	<b>(MU)</b>	<b>(MU)</b>
<b>2021-22</b>	<b>28,085</b>	<b>26,579</b>	<b>26,570</b>
<b>2022-23</b>	<b>28,204</b>	<b>27,747</b>	<b>27,726</b>
<b>2023-24</b>	<b>29,496</b>	<b>30,943</b>	<b>30,938</b>
<b>2024-25 (upto December 2024)</b>	<b>23,901</b>	<b>23,478</b>	<b>23,470</b>

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